NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S) : GURMINDER SINGH

NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

, A.m. ILANGO COUNTRY FOR

8 1271710WEN

<u>ORDER</u>

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner stated that the talks for settlement between the parties is in progress and prayed for time to make submissions. Time is extended at request. Put up on 16.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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